

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.
CA NO. CA(CAA)-34(PB)/2017

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2017

NAME OF THE COMPANY: Sarla Realtors Pvt. Ltd.
Vs
Sarla Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

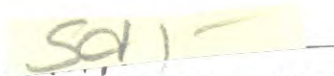
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	AVIRUDH DAS,	ADVOCATE,	PETITIONER	
2.	KAMALJEET SINGH,	ADVOCATE,	PETITIONER.	<u>KJS</u>

ORDER

Learned counsel undertakes to file another set of document in accordance with the provisions of Section 230 of the Companies Act, 2013. The needful shall be done within one week.

List on 05.05.2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

24.4.2017
Vineet